

HIGH COURT OF MADHYA PRADESH

MCRC No.20760/2020

Indore, Dated : 9.7.2020

Shri Sachin Parmar, learned counsel for the applicant.

Shri Amit Raj, learned counsel for the State has pointed out that the investigation is pending and FSL report is awaited.

Counsel for the applicant seeks permission to withdraw the MCRC with liberty to renew the prayer after the investigation is complete and Challan is filed.

Prayer is allowed.

MCRC is dismissed as withdrawn with the liberty, as prayed.

**(Prakash Shrivastava)
Judge**